

SH. RAJEEV BHARDWAJ

DISTRICT & SESSIONS JUDGE SHIMLA (H.P.)



Sh. Rajeev Bhardwaj was born on 26.01.1963. Passed Matriculation examination from Government High School (Boys), Solan and B. Com (Hons.) in 1983 from Government Degree College, Solan. Thereafter, did LL.B. (1986) from the H.P. University, C.S. Inter (1986) from the Institute of Company Secretaries, New Delhi and M.Com. (1989) from the H.P. University. Joined Himachal Pradesh Judicial Services on 5.12.1988 as Sub Judge-cum-Judicial Magistrate, Shimla. After being promoted as Civil Judge (Senior Division), served as Additional Secretary (Law) and Special Secretary (Law) to the Government of Himachal Pradesh. Served as C.J.M., Kangra at Dharamshala and on promotion to the Higher Judicial Services joined as Presiding Officer, Fast Track Court Ghumarwin in February, 2009. First Officer to qualify the Limited Competitive Examination in 2009 and was appointed as Additional District and Sessions Judge, Kangra at Dharamshala in October, 2009. Worked as President, District Consumer Redressal Forum, Mandi w.e.f October 2010 to May 2013. Transferred and posted as District and Sessions Judge, Bilaspur and remained as such w.e.f. 20.5.2013 to 1.9.2015. Thereafter, transferred and posted as Registrar (Judicial) in the High Court of Himachal Pradesh and remained as such w.e.f. 2.9.2015 to 12.4.2016. Served as Registrar General, High Court of Himachal Pradesh till 21.12.2018. Assumed the charge as District and Sessions Judge, Shimla on 22.12.2018. Author of the Book titled as "Commentary on the Himachal Pradesh Tenancy and Land Reforms Act" published in the year 2008.

SH. ARVIND MALHOTRA

DISTRICT & SESSIONS JUDGE (FORESTS) SHIMLA (H.P.)



Shri. Arvind Malhotra, born on 25.09.1972 at Chandigarh (U.T). Academic qualification: M.A. (English) from H.P. University & LLM from Kurukshetra University. Enrolled as an Advocate on 17th November, 2000. Practiced in Civil, Criminal and Revenue matters in the District Courts from 17.11.2000 till 23.01.2005. Appointed as Assistant District Attorney-cum- Assistant Public Prosecutor at Manali and worked as such w.e.f. 24th January 2005 to 22nd October, 2009. Appointed as Additional District & Sessions Judge, Sirmour at Nahan and assumed the office on 23rd October, 2009. Joined as District & Sessions Judge, Una on 15.11.2010 and discharged duties as such till 30.04.2013. Appointed Officer on Special Duty (Vigilance, Finance and Accounts) in the Hon'ble High Court of H.P. on 1st May, 2013 and w.e.f. 5th July, 2013 posted as Registrar (Vigilance) in the Hon'ble High Court of H.P. Thereafter, on transfer assumed the charge as District & Sessions Judge (Forests), Shimla w.e.f. 26.12.2018.

SH. RAJEEV BALI

DISTRICT & SESSIONS JUDGE (FAMILY COURT), SHIMLA (H.P.)



Born on August 27, 1969 at Mandi , H.P. Did Graduation from Govt. College, Solan, H.P. in the year 1989. Did L.L.B. from Himachal Pradesh University in the year 1992. Did L.L.M. From Kurukshetra University in the year 2011. Enrolled as member of Bar Council of H.P. and practiced in Civil, Criminal and Revenue Courts at Solan. Initially selected as Public Prosecutor in the year 1998 and thereafter selected in Himachal Pradesh Judicial Services in the year 1999 and appointed and posted as Sub Judge-Cum-Judicial Magistrate, Court No.2, Una, H.P. Thereafter remained posted as Sub Judge-cum-Judicial Magistrate Ist Class at Kangra, Joginder Nagar and Dalhousie. Promoted as Senior Civil Judge-cum-Judicial Magistrate in June 2006 and remained posted at Dalhousie, Rohru, Shimla and Kasauli. Joined as Senior Civil Judge-cum-Chief Judicial Magistrate, Lahaul- Spiti at Kullu on 30-03-2012. On transfer joined as Senior Civil Judge cum-Chief Judicial Magistrate Kullu on 01-02-2013. On promotion joined as Additional District and Sessions Judge-III, on transfer posted as Additional District and Sessions Judge-II , after that on transfer posted as Additional District and Sessions Judge-I and joined as such on 04-08-2015. Thereafter transferred and posted as Additional District and Sessions Judge,Kullu as 28-12-2018. On promotion joined as District and Sessions Judge Family Court Shimla on 08-04-2019.

**MS. JYOTSANA SUMANT
DADHWAL**

ADDITIONAL DISTRICT & SESSIONS JUDGE-I SHIMLA (H.P.)



Born on 12.05.1971. Did B.Sc. Chemistry (Hons.), LL.B from H.P. University Shimla-5 in the year 1994. Practiced as an Advocate in District Courts Mandi till 1999. Joined H.P. Judicial Services in the year 1999 and was posted as Sub-judge-cum-Judicial Magistrate 2nd Class at Shimla from 04.06.1999. Thereafter remained posted as Sub-judge-cum-Judicial Magistrate Ist Class at Bilaspur, Kangra and Rajgarh. Designated as Civil Judge, Sr. Division-cum-Judicial Magistrate Ist Class at Rajgarh in 2007 and from there transferred to Nalagarh and remained posted as Civil Judge, Sr. Division-cum-Judicial Magistrate 1st Class in Court No.1 Nalagarh, District Solan, H.P. till 2012. Thereafter designated as Civil Judge, Sr. Division-cum-Chief Judicial Magistrate and remained posted on deputation as Additional Secretary (Law) to the Govt. of Himachal Pradesh w.e.f. 02.05.2012 till 18.05.2013. Thereafter posted as Civil Judge, Sr. Division-cum-Chief Judicial Magistrate, Shimla and joined as such on 20.05.2013. Got promoted as Additional District and Sessions Judge-III, Kangra at Dharamshala and joined as such on 30.09.2014. Thereafter, on transfer assumed the charge as Additional District & Sessions Judge-I, Shimla w.e.f. 29.12.2018.

SH. MADAN KUMAR

ADDITIONAL DISTRICT & SESSIONS JUDGE-II, SHIMLA (H.P.)



Born on 8th March, 1969 in Village Rajiar, Tehsil and District Hamirpur, Himachal Pradesh in the house of Late Sh. K. R. Sharma and Smt. Bhagwati Devi. Did schooling from Lala Memorial Senior Secondary School Dera Parol, Hamirpur, B.A from Government Degree College ChauraMaidan, Shimla, LLB from MDS University Ajmer, PGDM & LW, BJMC from the Himachal Pradesh University and LLM from Kurukshetra University, Enrolled as an Advocate with the Himachal Pradesh Bar Council in 1995 and joined the High Court Bar Association, Remained in practice till 1999.

Thereafter, selected as Judicial Officer and joined as Sub Judge –cum- Judicial Magistrate and worked as such in Court No. II, Dehra, Court No. II Nurpur, Indora, District Kangra and Nalagarh. During the posting at Nalagarh, District Solan, promoted as Civil Judge (Senior Division) on 19.7.2006 and continued their till the posting at Theog in August 2009. On 15.6.2012, joined as Civil Judge (Senior Division) -cum- Chief Judicial Magistrate, Mandi. Worked as Addition Secretary (Law) to the Government of Himachal Pradesh w.e.f. 20-5-2013 to 30-9-2014. Remained C.J.M -cum- Civil Judge (Sr. Division) in Shimla w.e.f 1.10.2014 to 16.12.2014. On Promotion joined as Additional District & Sessions Judge (II), Mandi on 17-12-2014. Remained there up till 05.05.2016 and joined Una as Addl. District & Sessions Judge-I on 11.05.2016. Thereafter, transferred and posted as Additional District & Sessions Judge-I, Shimla. On transfer posted as Additional District & Sessions Judge-II, Shimla on 03.07.2019.

**SH. SHARAD KUMAR
LAGWAL**

ADDITIONAL DISTRICT & SESSIONS JUDGE (C.B.I.) SHIMLA (H.P.)



Born on 7th July, 1971 at Shillong (Meghalaya). Did MA Geography in 1994, LLB in 1997, MA English, from HP University, MBA Finance in 2002 from Indra Gandhi Open University, LLM in 2008 from Kurukshtra University. Started practice at District Court Hamirpur in the year 1997. On 22.1.2005 appointed as ADA/APP in the State of HP. Thereafter, in 2012 promoted as Deputy DA/Public Prosecutor. On 4.8.2015 joined as Additional District & Sessions Judge-II, Kangra at Dharamshala. Thereafter, on transfer assumed the charge as Additional District & Sessions Judge, Special Judge (CBI) Court, Shimla w.e.f. 29.12.2018.

DR. PARVINDER ARORA

CHIEF JUDICIAL MAGISTRATE, SHIMLA (H.P.)



Born in 1973 at Slapper, District Mandi. Joined Judicial Service in 2003. Promoted as Civil Judge (Sr. Div.) in June 2012. Earlier held the charge of Courts at Dehra, Amb and Barsar. Awarded 'Gold Medal' for standing first in B.Com and 'Gold Medal' for standing first in LL.B. Successfully completed professional course of Cost and Works Accountancy from ICFAI, Kolkata, and of Company Secretary from ICSI New Delhi to become an Associate Company Secretary (ACS). Conferred Doctorate in Philosophy (Ph.D. Law) by Punjabi University Patiala for research work on subject Law relating to Corporate Insolvency-Developments and Trends in India. Keen in computers having achieved Sun Certification in Java Language and Oracle database. Also one of the Master Trainer in UBUNTU-LINUX. Had the privilege to serve at Hon'ble High Court of H.P. as Central Project Coordinator from August 2013 to April 2014. Worked as Civil Judge (Sr. Div.)-cum-Additional Chief Judicial Magistrate, Court No.1, Paonta Sahib from 26.4.2014 to November 2016. Posted as Central Project Co-ordinator in H.P. High Court w.e.f. 15.11.2016. On promotion, assumed the charge as Chief Judicial Magistrate, Shimla w.e.f. 31.12.2018.

SH. SIDHARTH SARPAL

SENIOR CIVIL JUDGE -I,SHIMLA (H.P.)



Graduated in B.Sc. Computer Science. Did law in the year 2005 from HPU, Shimla. Entered into Judicial Services in the year 2006 and remained posted at Rohru, Bilaspur, Gohar, Hamirpur, Kandaghat and Rajgarh. Got promoted as Addl C.J.M cum Senior Civil Judge on 07-01-2016. Got posted as Secretary DLSA Solan and Sirmour till 10-03-2018. Currently posted as Senior Civil Judge, Court No. 2, Shimla. Thereafter, on transfer assumed the charge as Senior Civil Judge, Court No. 1, Shimla on 15th Oct 2019.

SH. KAPIL SHARMA

SENIOR CIVIL JUDGE -II, SHIMLA (H.P.)



Born on 01-06-1976 at Shimla, had primary education from Shimla and Nahan. Then, having shifted to my native place at Solan, I did matriculation from St. Lukes High School Solan and +2 from D.A.V. College Sector 10 Chandigarh. Thereafter I completed B.A., LLB (5 years professional course) from Kurukshetra University in 2001. Then, I started practice on Civil and Criminal side in District Courts Solan till my appointment in Department of Prosecution as Assistant Public Prosecutor. During my tenure as Assistant Public Prosecutor I remained posted as such at Rajgarh and Kasauli. I was inducted in Punjab Civil Services (Judicial Branch) as Civil Judge (Jr. Division) and served as such for a short while at Ludhiana. However, having a desire to serve in home State, joined H.P. Judicial Services in State of H.P. having inducted in 2006 batch. I served as Civil Judge (Jr. Division)-Cum-JMIC in various places as Baijnath (District Kangra, Court No. 6 Shimla, Court No.4 Shimla and then was transferred in 2013 to Court No. 1 Paonta Sahib (Distt. Sirmaur) and thereafter in Court No.2 Paunta Sahib from where I was transferred to Court No 3 Shimla in June 2015 where I served till January, 2016. Consequent upon my promotion as Civil judge (Sr. Division)-cum-ACJM and placement as Secretary, District Legal Services Authority, Mandi and Bilaspur with headquarter at Mandi. I joined my present assignment on 15-01-2016 (F.N.) Thereafter, transferred and posted as Additional Chief Judicial Magistrate -II, Shimla on 16.10.2019.

SH. VISHAL KAUNDAL

CIVIL JUDGE, COURT NO.3, SHIMLA (H.P.)



Born on 19th January 1983, in a revered family of district Mandi, H.P. to an educationist mother & a dedicated public servant father. He did his matriculation from D.A.V. Public School, Bilaspur, H.P. in the year 1998 followed by the higher secondary from the Himachal Board of School Education in the year 2000. Thereafter, he did his graduation from the Government Vallabh Post Graduate Degree College, district Mandi, H.P. in the year 2003. In the year 2006, he pursued his L.L.B from the illustrious faculty of Law, Delhi University and subsequently got enrolled as an advocate in the Bar Council of Himachal Pradesh, Shimla in the year 2007. The quest for knowledge led him to his LL.M from the Kurukshetra University in the year 2012. He was also awarded UGC-JRF (Law) Award and qualified UGC-NET (Law) in June 2012. Thereon he qualified the Himachal Pradesh Judicial Services Examination, 2012 and was inducted for training programme in the H.P. Judicial academy, Shimla on 19th January, 2013. On 27th August 2013, he assumed the post of Civil Judge (Jr. Division)-cum-Judicial Magistrate in Court No. VII, Shimla. Thereafter, on transfer, he joined the Sib-Divisional-Arki, District-Solan as the Civil Judge (Jr. Division)-cum-Judicial Magistrate 1st Class on 25.04.2014 and remained posted there till 10th March, 2018. Subsequently, he is transferred and he joined the Sub-Division-Indora, District-Kangra on 12.03.2018 as the Civil Judge-cum-Judicial Magistrate 1st Class. Thereafter, on transfer assumed the charge as Civil Judge-cum-Judicial Magistrate 1st Class, Court No. 4, District-Shimla on 31st Dec 2018. On subsequent transfer assumed the charge as Civil Judge-cum-Judicial Magistrate 1st Class, Court No. 3, District-Shimla on 10.01.2019.

MS. PRATIBHA NEGI

CIVIL JUDGE, COURT NO.4, SHIMLA (H.P.)



Hailing from village Pangi, District- Kinnaur, H.P, was born on 27th December, 1988 in the family of Sh. Tikam Singh Negi and Smt. Indra Negi. She earned her integrated degree in Arts and Law (B.A. L.L.B (Hons.)- 5year) from University Institute of Legal Studies, Punjab University, Chandigarh in the year 2012 and P.G. Diploma in 'Cyber Laws from Government Law College, Pune. Worked as an intern for Hon'ble Mr. Justice Muttaci Jeyapaul, Judge, Hon'ble High Court of Punjab and Haryana, Chandigarh. In the year 2012, got enrolled in Master of Laws (L.L.M- 2years) course at prestigious Faculty of Law, University of Delhi and was conferred degree upon successful completion of course, while in service.

Joined Himachal Pradesh Judicial Service in the year 2013 and served as Civil Judge (Jr.Div.)-cum- Judicial Magistrate First Class, Court No. 2 and Court No. 3, Ghumarwin till 04.01.2017. On transfer, remained posted as Civil Judge (Jr. Division)-cum-Judicial Magistrate First Class, Court No.1, Solan, (H.P.) till 17.06.2019. On transfer, assumed the charge as Civil Judge-cum-Judicial Magistrate First Class, Court No. 2- Mandi, (H.P.) on 28.06.2019. Presently posted as Civil Judge-cum-Judicial Magistrate First Class, Court No. 4- Shimla, (H.P.) since 16.01.2021.

MS. SONAL SHARMA

CIVIL JUDGE, COURT NO.5, SHIMLA (H.P.)



Born to Mr. Suresh Kumar Thama and Mrs. Usha Thama in the city of Chandigarh. Originally, belong to Kalka, Haryana. Matriculated from Sophia Convent School, Kalka and completed Higher Secondary in commerce from DAV Hansraj Public School, Panchkula. Graduated from MCM DAV College, Chandigarh in Psychology Honours. Thereafter, pursued and graduated Law from the Department of Laws, Panjab University, Chandigarh. Practised Law in District Courts, Panchkula and meanwhile Mastered in Law from Kurukshetra University. Qualified the Himachal Pradesh Judicial Service Examination in the year 2015 and soon after underwent induction training at Himachal Pradesh Judicial Academy from 24th of July 2015 till 14th of January 2016. Thereafter, got posted as Civil Judge (Junior Division)- cum-Judicial Magistrate, VIII, at Shimla and assumed charge on 14th of January 2016. Thereafter, posted as Civil Judge-Cum-JMIC, VI at Shimla and assumed charge on 11th of July 2017. Joined as Civil Judge(Jr. Div.)-cum-JMIC, Arki, District Solan w.e.f 12.03.2018. On transfer and assumed the charge as Civil Judge-cum-JMIC, Court No. 6, Shimla on 28.12.2018. On subsequent transfer as Civil Judge-cum-JMIC, Court No. 5, Shimla assumed the charge on 04.06.2020.

MS. SWATI BARWAL

CIVIL JUDGE, COURT NO.6, SHIMLA (H.P.)



Born on 14.12.1992, to Smt. Kaushalya Barwal and Sh. Ravinder Kumar Barwal, in a small village-kaltri, Tehsil Sandhole, District Mandi, H.P. Did initial schooling from Army Public School, Chandimandir, Panchkula, middle schooling from Carmel Convent School, Nahan, H.P. and matriculation from St. Mary's High School, Sundernagar, H.P. Thereafter, completed 12th from D.A.V Public School, Hamirpur, H.P. Completed B.A.LL.B (Hons) from University Institute of Legal Studies, Chaura Maidan, Shimla, H.P. and was awarded gold medal for securing first rank in B.A.LL.B (Hons) in Himachal Pradesh in the year 2015. Did LL.M from Kurukshetra University, Haryana in the year 2017. Got selected in Himachal Pradesh Judicial Services Examination with SECOND RANK. After undergoing training at Himachal Pradesh Judicial Academy, Ghandal, Shimla, H.P., got first posting as Civil Judge-cum-Judicial Magistrate, Court No. 6, Shimla on 14.01.2019.

SH. VIKAS KAPOOR

CIVIL JUDGE, COURT NO.7, SHIMLA (H.P.)



Born on 28.03.1993 to Sh. Megh Singh and Smt. Rancho Devi at Palampur, District Kangra, H.P. Did Schooling till 12th from Kendriya Vidyalaya Palampur, H.P. Thereafter obtained admission in Bachelor of Business Studies Course at Shaheed Sukhdev College of Business Studies, University of Delhi, New Delhi, graduating in the year of 2014. Thereafter took admission in 3 year Law course at Campus Law Centre, Faculty of Law, University of Delhi in 2015 and graduated in the year 2018. Thereafter took admission in LLM at Faculty of Law, University of Delhi in 2018 but withdrew admission after selection in Himachal Judicial Service.

Qualified Himachal Pradesh Judicial Service examination in the year 2019. Took oath as Judicial Officer on 13th August 2019 and underwent induction training at HP Judicial Academy, Ghandal, Shimla. Got appointment as Civil Judge-cum-Judicial Magistrate , Court No 7, Shimla H.P. and assumed charge on 11.01.2021.

***MS. PARVEEN LATA
KHADWAL***

JUDICIAL MAGISTRATE , COURT NO.8, SHIMLA (H.P.)



Hails from Santoshgarh Road, Opposite Distt. Courts Una, H.P. Born in the family of Smt. Trishla and Sh. Jagdish Pal on 27.09.1990 at Una H.P. Did my schooling from A.N.S. Sr. Sec. School Badhera Rajputan, Una, H.P. And B.A. LLB (Hons.) from Himcapes Collage of Law, Una, H.P. Enrolled as an Advocate in the Bar Council of Delhi in the month of October 2013.

Qualified H.P. Judicial Examination in December 2019. Took oath as a Judicial Officer on dated 02.01.2020 and after that underwent Induction training at H.P. Judicial Academy Shimla. Now got first appointment as Civil Judge-cum-Judicial Magistrate, Court No. 8, Shimla and assumed charge on dated 11.01.2021.